GOVERNMENT OF INDIA WATER RESOURCES LOK SABHA

UNSTARRED QUESTION NO:2843
ANSWERED ON:14.03.2013
BRAHMAPUTRA WATER TRIBUNAL
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Will the Minister of WATER RESOURCES be pleased to state:

- (a) whether India would press for setting up an International Brahmaputra River Water Tribunal for arriving at an International Water Treaty among India, China and Bangladesh;
- (b) if so, the details thereof;
- (c) whether the Government of India and China have entered into any bilateral water treaty/water sharing agreement in this regard; and
- (d) if so, the details thereof and if not, the reasons therefor?

Answer

THE MINISTER OF WATER RESOURCES (SHRI HARISH RAWAT)

- (a) No, Madam.
- (b) Does not arise.
- (c) & (d) During the visit of His Excellency, the President of People's Republic of China, in November, 2006, India and China agreed to set up an India-China Joint Expert Level Mechanism to discuss the interaction and cooperation on the provision of flood season hydrological data, emergency management and other issues regarding trans-border rivers. Accordingly, the two sides had set up the Joint Expert Level Mechanism. India and China have also signed a Memorandum of Understanding (MoU) on Provision of Hydrological Information on Brahmaputra river in flood season in 2002 which was renewed in 2008. Further, another MoU for the provision of similar data by China to India during the flood season in respect of Sutlej was signed in 2005 and was renewed in 2010.